

Ref No. Nelco/TRAI/25-26/007

18th November 2025

Advisor (Networks, Spectrum and Licensing)
Telecom Regulatory Authority of India,
4th, 5th, 6th & 7th Floor, Tower F,
World Trade Centre, Nauroji Nagar, New Delhi-110029.

Kind Attention: Shri Akhilesh Kumar Trivedi

Subject: Counter Comments to the Comments of a respondent related to consultation paper on the Auction of Radio Frequency Spectrum in the Frequency Bands Identified for International Mobile Telecommunications dated 30.09.2025.

Dear Sir,

We would like to thank TRAI for giving opportunity to stakeholders to provide counter-comments on the other respondent's comments related to the above consultation paper. We hereby would like to submit our response related to Mobile-Satellite Service (MSS) spectrum bands, such as the L-band and S-band.

Nelco fully supports provisions of the Telecommunications Act 2023 that warrant the administrative assignment of satellite spectrum, including the Mobile Satellite Services (MSS) spectrum bands. It is noticed that one of the submissions received on this consultation has raised the point of the auction of L-band & S-band satellite spectrum though this is outside the intended scope of this consultation on IMT spectrum and thus should be ignored.

Satellite spectrum assignment methodology, including MSS, had been discussed at length over last few years and after extensive deliberations were done with the stakeholders before Govt of India notifying the Telecommunications Act 2023. MSS spectrum serves very important need of government & public services including complementary services that support terrestrial mobile operators through Non-Terrestrial Networks (NTN).

We look forward to continuing to work with TRAI for development of balanced eco-system for telecom services.

Thanking You,

Yours sincerely,

Arun Kumar Bhardwaj

DGM-Regulatory

Nelco Limited (A Tata Enterprise)